Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 3 of 2011

Dated : 19th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Torrent Energy Limited … Appellant(s)

Versus

Dakshin Gujarat Vij Company Limited & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Ms. Deepa Chawan, Mr. Hardik Luthra**
Mr. Chetan Bundela

Counsel for the Respondent(s): **Mr. M.G. Ramachandran,**
Mr. Anand K. Ganesan for R.1
Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan for GERC

ORDER

Mr. M.G. Ramachandran, the learned counsel appearing for Respondent No.1 has finished his arguments and he has also filed his written notes.

Post the matter for reply arguments of the learned counsel for the Commission on ***17.11.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS